

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.8 - IA/629(AHM)2024 in IA 794 of 2020
In
CP(IB) 171 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

IFCI Ltd

.....Applicant

V/s

RMOL Engineering and Offshore Ltd

.....Respondent

Order delivered on 23/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Liquidator :Mr. Jigar Bhatt present in person

For the Respondent :

ORDER

IA/629(AHM)2024 in IA 794 of 2020

This is an application filed by the Liquidator for placing on record the 10th Progress Report. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/629(AHM)2024 in IA 794 of 2020** stands disposed of.

-Sd-

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)